## Name of the corporate debtor: VIDEO WORKS STUDIO PRIVATE LIMITED Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

								(An	nount in ₹)	
Sl. No.	Category of creditor		ary of claims ceived		ry of claims mitted	Amount of contingent	Amount of claims not		Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	0	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	2	7,98,11,348.87	2	7,98,11,348.87	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	0	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	
8	Operational creditors (other than Workmenand Employees and Government Dues)	0	0	0	0	0	0	0	0	
9	Other creditors, if any, (other than financialcreditors and operational creditors)	0	0	0	0	0	0	0	0	
	Total	2	7,98,11,348.87	2	7,98,11,348.87	0	0	0	0	

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#### Annexure-1 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024; List of creditors as on: 13 August 2024

#### List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			of claim eived				of claim litted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor	2	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt Clai m	Mutual dues, that may be set-off	not admitted	under verifica- tion	
								NIL						

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#### Annexure-2 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024 List of creditors as on: 13 August 2024

## List of unsecured financial creditors belonging to any class of creditors

												(Amount	in ₹)
Sl.	Name	Deta	ils of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off		er verifica tion	
							NIL						
													P

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# Annexure –3 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024;

## List of creditors as on: 13 August 2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

											(Amo	ount in ₹		
SI. No.	Name of creditor	Details of cl	aim received	Details of clain	n admitted					nt of	Amount of any mutual	nt of	Amount of claim under	
				Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC		dues, that		verificat	/
1	Janaseva Shakari Bank Ltd	22.08.2024	5,73,17,127.60		Financial debt Term Loan, interest, penal interest, expenses	100%	Yes	No	71.82%	0	0	0	0	NA
2	Bank of India	05.09.2024	2,24,94,221.27		Financial debt Term Loan, interest, penal interest, expenses	100%	Yes	No	28.18%	0	0	0	0	NA
	Total		7,98,11,348.87						100%			0		

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#### Annexure – 4 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024; List of creditors as on: 13 August 2024

#### List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(Amount i	n ₹)
SI.	Name	Deta	ils of		Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No.	of cre-	claim re	eceived						of conti-	any mutual	of claim	of claim	if any
	ditor	Date	Amount	Amount	Nature	Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	of claim	of claim	covered	related	Voting	claim	may be	admitted	verification	
		receipt		admitted		by guar-	party?	share in		set-off			
		_				antee		CoC					
							NII				-		
													p.

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#### Annexure – 5 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024; List of creditors as on: 13 August 2024

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of		Details o			De	etails of clai	m admitted	Amount	Amount	Amount of		
No.	authorized representa- tive, if any	of work man	recei Date of Receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	of conti- ngent claim	of any mutual dues, that may be set-off	claim under verification	claim not a dmitted	if any
							NI	L					
												ae	unaph

#### Annexure – 6 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024 List of creditors as on: 13 August 2024

Sl. No.	Name of uthorized of	Name empl	Deta claim r	ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	(Amount Amount of claim not	Remarks,
	representa- tive, if any	-oyee	Date of receipt	claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if Applicabl e	gent claim	mutual dues, th at may be set- off	under verifica –tion	admitted	
				•			NIL						
												aa	raphe

List of operational creditors (Employees)

#### Annexure – 7 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024 List of creditors as on: 13 August 2024

List of operational creditors (Government dues)

												(Amount	in₹)
Sl.	Details of	claimant	Detai	ls of	E	<b>Details of cla</b>	aim admitte	ed	Amount	Amount	Amount	Amount of	Remarks,if
No.			claim re	ceived					of contin-	of any	of claim	claim not	any
			Date of	Amou	Amount	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Domostan	Comm	receipt	nt	ofclaim	of claim	related	voting shar		dues, th	verifica		
	Departme		_	claime	admitted		party?	e in CoC,		at may	-tion		
	nt	ment		d				if		be set-			
								Applicabl		off			
								e					
							Nil						
L													^

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#### Annexure – 8 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024; List of creditors as on: 13 August 2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.			of claim ived		Details	of claim adn	nitted			Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	NIL													

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#### Annexure – 9 Name of the corporate debtor: Video Works Studio Private Limited; Date of commencement of CIRP: 13 August 2024; List of creditors as on: 13 August 2024

## List of other creditors (Other than financial creditors and operational creditors)

												(Amour	nt in₹)
Sl.	Name of cre		ails of received			Details of c m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,
110	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	ii any
							NIL			501-011			

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